

[Shri Hem Barua]

the trouble is this. You have said that when it is placed on the Table of the House, it can be referred to. But at the same time, it has been referred to in a derogatory way, and he has brought in the person also and said that he went about meeting people and so on.

Mr. Speaker: I have said that I shall give a considered ruling. That would include this portion also.

Shri Jaipal Singh (Ranchi West): May I seek a clarification?

Mr. Speaker: Now, let us proceed with the next item. Does the hon. Member want to say something on that subject?

Shri Jaipal Singh: You were pleased enough to quote what the Minister of Parliamentary Affairs had told you in your Chamber. As you know, Sir, and as the House knows very well, I am very much interested in his movements. According to the British practice, the whips, whoever they are, are treated as invisible beings so long as they move about with decorum.

12.12 hrs.

PAPERS LAID ON THE TABLE

MINISTERS' RESIDENCES RULES

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): I beg to lay on the Table a copy of the Ministers' Residences Rules, 1962, published in Notification No. GSR. 665 dated the 12th May, 1962, under sub-section (2) of section 11 of the Salaries and Allowances of Ministers Act, 1952. [Placed in Library. See No. LT-164|62].

ART SILK TEXTILE (PRODUCTION AND DISTRIBUTION) AMENDMENT ORDER

The Minister of International Trade in the Ministry of Commerce and

Industry (Shri Manubhai Shah): I beg to lay on the Table a copy of the Art Silk Textile (Production and Distribution) Amendment Order, 1962, published in Notification No. S.O. 1501 dated the 19th May, 1962, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. LT-165|62].

12.13 hrs.

PETITION RE. ISSUE OF STAMP FOLDERS TO PHILATELISTS BY PHILATELIC BUREAUX

Shri C. Dass (Tirupathi): I beg to present a petition signed by a petitioner regarding issue of stamp folders to philatelists by Philatelic Bureaux.

12.13½ hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 4th June will consist of:—

- (1) Consideration of any item of business carried over from today's Order Paper,
- (2) Discussion and voting on the Demands for Grants relating to the Ministries of Labour and Employment, Commerce and Industry, and Finance.

Shri Hari Vishnu Kamath (Hoshangabad): May I request the hon. Minister to tell the House whether any decision has been arrived at with regard to the adjournment of the current session of the Lok Sabha? It is time that he told us.

Shri Satya Narayan Sinha: I promised the hon. Member the other day that a fortnight before the termina-